NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 130/16	TP 90/16	Hearing	397/398	Syed Peer Jawad Ahmed Vs. United Sustainable Develop- ment Pvt. Ltd. & 7 Ors.

NO. & PHONE NUMBER

NISHANTH S KADUR

8280200701.

(For KEYSTONE PARTNERS)

NAME (IN CAPITAL)

SL.

Respondents 1 42

REPRESENTATION TO WHOM

W.

SIGNATURE

BC. THIRUVEWGADAN MANIK BT.

RESPONDENT NO 8.

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BAWAN 2090Y

(FOR HAMMORABI AND) SOLOMON

9916196674

PETITIONER

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Counsel for petitioner is present. Counsel for R-1 and 2 is present. Counsel for R-8 is present. Counsel for R-8 has filed an application for deleting the name of R-8.

Registry is directed to check and put up. Counsel for petitioner has to file necessary information about service of notice on R-3 to R-7.

Await information.

List it on 04.10.2017/

MEMBER (J)

MEMBER (T)